## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 502

TO BE ANSWERED ON THE 25<sup>TH</sup> JUNE, 2019/ ASHADHA 4, 1941 (SAKA) DOWRY DEATHS

502. SHRI D.K. SURESH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been an increase in the cases of dowry deaths and domestic violence against women;
- (b) if so, the details thereof and the total number of such cases reported, accused arrested, convicted and the action taken against them, separately during each of the last three years and the current year, State-wise; and
- (c) the steps taken by the Government to stop such cases along with the advisories issued to the State Governments in this regard?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a)& (b): National Crime Records Bureau (NCRB), compiles and publishes information on crimes in its publication "Crime in India". The published reports are available till the year 2016. The information published for the years 2014, 2015 and 2016 does not show any such trend in the number of cases of dowry death and domestic violence against women, as may be seen from the details given in Annexure-I and Annexure-II.
- (c) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

However, Ministry of Home Affairs vide its advisory dated 04.09.2009 had advised all State Governments/ Union Territories Administration to take the following measures:

- a. Dowry related cases must be adjudicated expeditiously to avoid further harassment of the women.
- b. Appointment of Dowry Prohibition Officers and notification of the Rules under the Dowry Prohibition Act, 1961.

Further, pursuant to the judgement dated 14.09.2018 passed by the Hon'ble Supreme Court of India in W.P. (C) No. 73 of 2015 – Social Action Forum vs. Union of India, Ministry of Home Affairs has issued an advisory on 26.11.2018 to all States/UTs for compliance of the judgment relating to the 498A of the IPC.

Further, the Ministry of Home Affairs has issued advisories to all State Governments/UTs, advising them to ensure thorough investigation of crimes against women, filing of chargesheets against the accused persons within three months from the date of occurrence without compromising on the quality of investigation in heinous crimes and for increasing gender sensitivity in Police. These advisories are available at www.mha.gov.in.

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State/UT-wise Cases Registered (CR), Persons Arrested (PAR) and Persons Convicted (PCV) under <a href="Downverton">Downverton Downverton</a> Under Crimes against Women during 2014-2016

		2014				2015		2016			
SL	State/UT	CR	PAR	PCV	CR	PAR	PCV	CR	PAR	PCV	
1	Andhra Pradesh	215	531	45	174	400	32	193	468	37	
2	Arunachal	4	4	0	0	0	0	4	4	0	
2	Pradesh	1	204	0	0	0	0	1	212	0	
3	Assam	188	284	24	216	278	37	157	213	22	
4	Bihar	1373	2384	235	1154	1690	214	987	1678	201	
5	Chhattisgarh	128	337	88	89	239	110	84	216	68	
6	Goa	0	0	0	0	0	2	2	1	0	
7	Gujarat	23	59	3	12	43	1	12	42	3	
8	Haryana Himachal	293	568	102	243	376	127	260	391	73	
9	Pradesh	1	5	4	2	6	0	3	8	0	
10	Jammu &	-	1.1	0	6	2.4	4	6	47	0	
10	Kashmir	5	14	0	6	24	1	6	17	0	
11	Jharkhand	350	498	96	267	307	112	278	334	85	
12	Karnataka	313	675	20	254	538	28	234	546	19	
13	Kerala	28	56	0	8	21	4	25	33	5	
14	Madhya Pradesh	733	2017	747	664	1907	797	629	1797	504	
15	Maharashtra	279	949	45	268	788	55	248	761	35	
16	Manipur	1	1	0	0	0	0	0	0	0	
17	Meghalaya	1	1	0	1	1	0	0	0	0	
18	Mizoram	0	0	0	0	0	0	0	0	0	
19	Nagaland	0	0	0	0	0	1	1	1	0	
20	Odisha	441	1326	129	356	1076	76	397	850	84	
21	Punjab	90	186	82	85	172	73	80	152	24	
22	Rajasthan	408	531	244	463	528	157	462	512	117	
23	Sikkim	0	0	0	1	1	0	0	0	0	
24	Tamil Nadu	95	292	97	65	131	35	58	137	36	
25	Telangana	289	722	64	262	463	70	254	567	18	
26	Tripura	33	95	5	28	35	6	19	42	6	
27	Uttar Pradesh	2469	10660	1895	2335	9860	2546	2473	10504	1959	
28	Uttarakhand	38	103	25	54	61	66	57	71	16	
29	West Bengal	501	994	43	498	833	30	535	886	46	
	TOTAL STATE(S)	8296	23289	3993	7505	19778	4580	7455	20231	3358	
30	A & N Islands	3	8	0	0	0	0	0	0	0	
31	Chandigarh	2	3	2	5	10	1	4	12	0	
32	D&N Haveli	0	0	0	1	1	0	0	0	0	
33	Daman & Diu	0	0	0	0	0	0	0	3	0	
34	Delhi UT	153	295	59	122	184	42	162	299	42	
35	Lakshadweep	0	0	0	0	0	0	0	0	0	
36	Puducherry	1	3	0	1	0	1	0	0	0	
	TOTAL UT(S)	159	309	61	129	195	44	166	314	42	
	TOTAL (ALL	0455	22500	4054	7624	10073	4624	7631	20545	2400	
	INDIA)	8455	23598	4054	7634	19973	4624	7621	20545	3400	

Annexure-II
State/UT-wise Cases Registered (CR), Persons Arrested (PAR) and Persons Convicted
(PCV) under <u>Protection of Women from Domestic Violence Act</u>, 2005 during 2014-2016

·		2014 2015 2016								
SL	State/UT	CR	PAR	PCV	CR	PAR	PCV	CR	PAR	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0
3	Assam	1	1	0	0	0	0	2	1	0
4	Bihar	112	123	3	161	215	5	171	256	3
5	Chhattisgarh	0	0	0	2	2	0	3	5	0
6	Goa	2	1	0	0	0	0	0	0	0
7	Gujarat	2	2	0	2	2	0	0	0	0
8	Haryana	4	3	0	11	22	0	10	8	0
9	Himachal Pradesh	5	5	0	15	14	0	11	9	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	5	4	0	0	0	0	0	0	0
12	Karnataka	0	0	0	1	1	0	0	0	0
13	Kerala	140	116	2	132	124	7	111	118	9
14	Madhya Pradesh	53	59	5	91	100	9	90	99	9
15	Maharashtra	4	6	0	8	24	0	2	2	0
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0
21	Punjab	2	2	0	2	1	0	2	1	0
22	Rajasthan	17	16	0	14	19	2	4	4	6
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	4	4	0	4	2	0	0	0	0
25	Telangana	1	3	0	6	4	0	1	2	0
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	66	345	2	4	4	4	23	38	0
28	Uttarakhand	0	0	0	0	0	0	1	0	0
29	West Bengal	1	3	0	2	2	0	5	12	0
	TOTAL STATE(S)	419	693	12	455	536	27	436	555	27
30	A & N Islands	0	0	0	2	2	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	7	0	1	4	2	0	1	1	1
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	7	0	1	6	4	0	1	1	1
	TOTAL (ALL INDIA)	426	693	13	461	540	27	437	556	28

Source: Crime in India